

GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF INVESTMENT  
AND PUBLIC ASSET MANAGEMENT

LOK SABHA  
UNSTARRED QUESTION NO. 3399  
TO BE ANSWERED ON 05<sup>th</sup> August, 2016

**DISINVESTMENT OF SICK COMPANIES**

3399. SHRI DR. BOORA NARSAIAH GOUD, SHRIMATI RAKSHATAI KHADSE, :

Will the Minister of FINANCE be pleased to state:

- (a) Whether the NITI Aayog has identified 32 sick companies for strategic sale;
- (b) If so, the details of each of the 32 companies identified by the NITI Aayog;
- (c) the manner in which the Government is going to help the workers working in the above 32 companies and the amount/benefit the Government is expecting to get from the sale of above companies; and
- (d) whether the Government has tried to revive them and if so, the efforts made to revive each of these companies, company-wise?

**ANSWER**

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE  
(SHRI ARJUN RAM MEGHWAL)

- (a). No, Sir.
- (b) NITI Aayog has undertaken a study of 74 sick loss-making/non performing CPSEs.
- (c) & (d) Does not arise in view of (a) above.

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